



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,16th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
17	WP(C)/889/2018 FIXED	SMT. ROHINI PHANGCHOPI AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU	MR. R MAJUMDAR (R-5) SC, WATER RESOURCE
18	WP(C)/6149/2018 FIXED	MD. ALIMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, FINANCE AND TAXATION
WITH				
19	WP(C)/6167/2018	BHUDHAR CHANDRA ADHIKARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, FINANCE AND TAXATION
20	WP(C)/6632/2018 FIXED	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS F BEGUM MS. S F MAITAI MS. M MEDHI	SC, SEC. EDU. GA, ASSAM MR. J HANDIQUE(SC,REVENUE DEPT.) MR. S ROY (R6) MR. M H LASKAR (R6)
WITH				
	I.A.(Civil)/946/2019 in WP(C)/6632/2018	LUT AHMED BARBHUIYA Versus THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM	MR. A M BARBHUIYA MS. M MEDHI	SC, SEC. EDU.
ORDERS				
21	W.P.(CrI.)/6/2018 FIXED	HITESH BARUAH Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. B PANDEY	MR. S C KEYAL SC, CBI ASSTT.S.G.I. PP, ASSAM
WITH				
	I.A.(Civil)/4069/2018 in W.P.(CrI.)/6/2018	DR. HITESH BARUAH Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS.	MR. M MAHANTA	SC, CBI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/05/2019

-

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
13)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019
26)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
27)	MR. M MAHANTA	16-05-2019	To	16-05-2019
28)	MR. A DUTTA	20-05-2019	To	23-05-2019
29)	MR. A K DAS	16-05-2019	To	20-05-2019
30)	MR. M J GOGOI	16-05-2019	To	20-05-2019
31)	MR S KHOUND	16-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,16th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
22	WP(C)/170/2019 [AT 2:00 P.M.]	RANJIT CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K RAY MR. I GOGOI MIIS T DAS	MR. S B SARMA (SC, ASSAM FISHERY DEV. CORP.) MR S HOQUE (R-6) MR A CHAKRABARTY (GA, ASSAM)
23	WITH WP(C)/402/2019	RANJIT CH. DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K RAY MR. I GOGOI MIIS T DAS	MR. S B SARMA (SC, ASSAM FISHERY DEV. CORP.) MR S HOQUE (R-6) MR A CHAKRABARTY (GA, ASSAM)
24	WP(C)/1991/2019 [AT 10:30 A.M.]	PRAVEEN BAISHYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	GA, ASSAM
<u>ADMISSION</u>				
25	WP(C)/7668/2018 FIXED	MD. YASIN Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR H NATH R SARMAH MR. K MOHAMMED	SC, FOREST
26	WITH WP(C)/7664/2018	SANJIV KUMAR ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. H NATH MR D DAS R SARMAH MR. K MOHAMMAD	MR. S K MEDHI SC, FOREST
27	WITH WP(C)/7665/2018	KASAIM Versus THE STATE OF ASSAM AND 2 ORS.	MR. H NATH MR D DAS R SARMAH MR. K MOHAMMAD	SC, FOREST
28	WITH WP(C)/7669/2018	M/S. OASIS ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR. H NATH MR D DAS R SARMAH MR. K MOHAMMED	MR. S K MEDHI SC, FOREST

29	WITH WP(C)/7675/2018	KISHOR SINGH Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR H NATH R SARMAH MR. K MOHAMMED	MR. S K MEDHI SC, FOREST
30	WITH WP(C)/7676/2018	MOHAMED MUSTAFA Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR H NATH R SARMAH MR. K MOHAMMED	MR. S K MEDHI SC, FOREST
31	WITH WP(C)/8067/2018	RANJIT KAUSHIK Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR. A BARUA MR. P P DUTTA	SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/05/2019

-

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
13)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019
26)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
27)	MR. M MAHANTA	16-05-2019	To	16-05-2019
28)	MR. A DUTTA	20-05-2019	To	23-05-2019
29)	MR. A K DAS	16-05-2019	To	20-05-2019
30)	MR. M J GOGOI	16-05-2019	To	20-05-2019
31)	MR S KHOUND	16-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,16th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 5

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
25	WP(C)/2299/2019 FIXED	DHARMA PRABHA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B CHAKRABORTY MR S HUSSAIN	SC, ELEM. EDU MS. R. ROY CHOUDHURY(SC, ELEMENTARY EDUCATION DEPARTMENT)
<u>ORDER (STAY VACATING)</u>				
26	I.A.(Civil)/4110/2018 (PERSONAL APPEARANCE AT 10:30 A.M.), FIXED in WP(C)/4869/2018 WITH WP(C)/4869/2018	PABITRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M H ANSARI MR. J SAIKIA MR. A AHMED	SC, SEC. EDU. SC, FINANCE
		PABITRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M H ANSARI MR. A AHMED MS J SAIKIA	SC, SEC. EDU. SC, FINANCE
<u>ADMISSION</u>				
27	WP(C)/423/2016 FIXED	JAMIL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR.S K DAS MR R KARIM	MR.G N SAHEWALLA(R-4) MR G P BHOWMIK(R-5) MR. S SINHA (R 6) MR.S S ROY(R-5) MR. A CHAMUAH(R5) MS.R JAIN(R-4) MR.P DEKA(R-4) MR.A CHETIA(R-4) SC, SECONDARY EDUCATION(R1,2,3) SC, U G C MD.ASLAM(R-4)
28	WP(C)/5460/2017 FIXED	SIDA SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR. I ALAM MR. B J GHOSH	SC, HEALTH MRS A VERMA SC, FINANCE



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,16th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
12	SAO/4/2019 FIXED	SRI BALARAM DHAR Versus SRI BIKASH PRASAD OJHA and 3 ORS	MR K K MAHANTA MR.K SINGHA MR. K M MAHANTA	MR S DEKA MR. B DUTTA MS. J BORO
	WITH I.A.(Civil)/939/2019 in SAO/4/2019	BALARAM DHAR Versus BIKASH PRASAD OJHA and 3 ORS,	MR K K MAHANTA	MR. B DUTTA MS. J BORO

LEAVE NOTE OF ADVOCATES FOR 16/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
13)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,16th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
7	Crl.Pet./233/2017 WITH LCR 1 FILE, FIXED	LALTHLIRLIEN DARNAGAWN Versus THE STATE OF ASSAM and ANR.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR. P N GOSWAMI (R2) PP, ASSAM
8	Crl.Pet./602/2017 FIXED	BIPUL DAS Versus THE STATE OF ASSAM and ANR.	MR. N C DAS MR. T J MAHANTA MR. R ALAM	MR N P DOWERAH (R2) MR. M PHUKAN MR. M PHUKAN (R2) MRS M DAS (R2) PP, ASSAM
9	Crl.A./177/2019 B/O	MOYNAL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/378/2019 in Crl.A./177/2019	MOYNAL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
ORDERS				
10	Crl.Pet./714/2017 WITH LCR (PHOTOCOPY) 1 FILE, B/O	KURPAN ALI @ KANGAL MIYA Versus THE STATE OF ASSAM and 2 ORS.	MR.S AHMED MR.Y ALI	PP, ASSAM
	WITH I.A.(Crl.)/784/2018 in Crl.Pet./714/2017	KURPAN ALI @ KANGAL MIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S AHMED MR. Y ALI	PP, ASSAM
HEARING				
11	Crl.Rev.P./480/2010 (PART-HEARD), WITH LCR 1 FILE, FIXED	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
12	Crl.Rev.P./377/2011 WITH LCR 1 FILE, FIXED	BABAR KHAN Versus THE STATE OF ASSAM AND ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM	MR.B S SINGHA ADDL PP,ASSAM

13	Crl.Rev.P./95/2013 WITH LCR 2 FILES, FIXED	SUBRATA CHOUDHURY @ SANTOSH CHOUDHURY and 9 ORS Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR. M KHAN MRJ RAHMAN	MR.A M BORA MR.S R BORUAH MS.C CHOUDHURY PP, ASSAM
14	Crl.Rev.P./498/2014 WITH LCR 3 FILES, FIXED	JOLUK NINU Versus AJAY AGARWAL	MR.P K TIWARI MR. R J DAS MR.B DAS	MR.P DAS MR.D K KOTHARI MR.B DEKA MR.P JAIN MR.R K GUPTA
15	Crl.Rev.P./133/2016 WITH LCR 2 FILES, FIXED	MD. MAKSUD AKTAR CHOUDHURY Versus MUSSTT. KHADIJA BEGUM	MR.I ALAM MR.T SK MRS.A SHARMA	MR. B SAHARIA MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/05/2019

-

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
13)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019
26)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
27)	MR. M MAHANTA	16-05-2019	To	16-05-2019
28)	MR. A DUTTA	20-05-2019	To	23-05-2019
29)	MR. A K DAS	16-05-2019	To	20-05-2019
30)	MR. M J GOGOI	16-05-2019	To	20-05-2019
31)	MR S KHOUND	16-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,16th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
21	WP(C)/2436/2013 [AT 10:30 A.M.]	ARUP KUMAR DAS and 5 ORS Versus THE UNION OF INDIA and 6 ORS	MR.I CHOUDHURY(SR.ADV) MR.R M DEKA MS.N SULTANA	MR. N GOSWAMI(GA) C.G.C. MR.S S ROY MR.P NAYAK(SC, Finance Deptt.) SC, AGRI. DEPARTMENT ASSTT.S.G.I.
22	WITH WP(C)/4254/2012	PROMOD CHETIA and 32 ORS Versus THE UNION OF INDIA and ORS	MR.I CHOUDHURY MR.R M DEKA MS. H GOSWAMI	C.G.C. MR.S S ROY MR. B SARMA SC, AGRI. DEPARTMENT ASSTT.S.G.I.
23	WP(C)/3843/2015 [AT 10:30 A.M.]	GIRIDHAR BARMAN and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M BISWAS MR.T CHUTIA MR.R GOGOI	MR. R K D CHOUDHURY(SR. GA) SC, AGRI. DEPARTMENT
ADMISSION				
24	WP(C)/1423/2015 BY SLIP	NOJENDRA BARMAN Versus THE STATE OF ASSAM AND ANR	MR.A DUTTA MRS.P M DUTTA	GA, ASSAM(R1)
25	WP(C)/4077/2015 B/O	SAIDUR RAHMAN BARBHUIYA and 16 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.A M BARBHUIYA MR.Z HAMMAD MS.S F MAITAI	GA, ASSAM(R1-6)
26	WITH WP(C)/4496/2015	SAIDUR RAHMAN BARBHUIYA and 16 ORS Versus THE STATE OF ASSAM and 386 ORS	MR.A M BARBHUIYA MR.Z HAMMAD MS.S F MAITAI	GA, ASSAM(R1-6) MR.B J TALUKDAR MR.S K TALUKDAR MS.H DAS MR.N UPADHYAYA

HEARING

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/05/2019

-

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
13)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019
26)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
27)	MR. M MAHANTA	16-05-2019	To	16-05-2019
28)	MR. A DUTTA	20-05-2019	To	23-05-2019
29)	MR. A K DAS	16-05-2019	To	20-05-2019
30)	MR. M J GOGOI	16-05-2019	To	20-05-2019
31)	MR S KHOUND	16-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,16th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
12	RSA/57/2008 WITH LCR, FIXED	NAGEN DAS Versus NARAN DAS	MR.P DAS MS.A K CHOUDHURY MR.U K DAS MR.D CHOUDHURY	

LEAVE NOTE OF ADVOCATES FOR 16/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
13)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,16th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 14

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
29	MACApp./281/2019	THE ORIENTAL INSURANCE CO. LTD., Versus SRI KHANINDRA MOHAN GOSWAMI AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/1650/2019 in MACApp./281/2019	THE ORIENTAL INSURANCE CO. LTD, Versus SRI KHANINDRA MOHAN GOSWAMI AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
30	MACApp./283/2019	UNITED INDIA INSURANCE CO. LTD., Versus SRI PRAKRITISH BHOWMIC AND 2 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	
	WITH I.A.(Civil)/1662/2019 in MACApp./283/2019	UNITED INDIA INSURANCE CO. LTD., Versus SRI PRAKRITISH BHOWMIC AND 2 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	
31	MACApp./284/2019	JAMSER ALI BEPARI Versus BHAGNIR KANDA F.M.C. AND 2 ORS.	MR. A R AGARWALA	
32	MACApp./285/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI TULESWAR HAZARIKA AND 4 ORS.	MR. R C PAUL MS L DAS	
	WITH I.A.(Civil)/1663/2019 in MACApp./285/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI TULESWAR HAZARIKA AND 4 ORS.	MR. R C PAUL MS L DAS	
ORDERS				
33	I.A.(Civil)/1628/2019 in MACApp./3788/2019	SRI BIREN HAZARIKA Versus SRI RAJU DOIMARI AND 2 ORS.	MR. R BARUAH	
	WITH MACApp./3788/2019 (Filing Number)	SRI BIREN HAZARIKA Versus SRI RAJU DOIMARI AND 2 ORS		
34	I.A.(Civil)/1645/2019 in MACApp./4984/2019	SHRI SHAHIDUR ISLAM AND 4 ORS. Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 4 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	

	WITH MACApp./4984/2019 (Filing Number)	SHRI SHAHIDUR ISLAM AND 4 ORS Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD AND 4 ORS		
35	I.A.(Civil)/1648/2019 in MACApp./3692/2019	M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI JITU MONI KAKOTI AND 2 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	
	WITH MACApp./3692/2019 (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI JITU MONI KAKOTI AND 2 ORS		
36	I.A.(Civil)/1655/2019 in MACApp./3193/2019	NEW INDIA ASSURANCE COMPANY LTD., Versus SRI MANTU SAIKIA AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./3193/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SRI MANTU SAIKIA AND 2 ORS		
37	I.A.(Civil)/1661/2019 in MACApp./4000/2019	UNITED INDIA INSURANCE COMPANY LTD., Versus MRS. PADUMI KALITA AND 2 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	
	WITH MACApp./4000/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus MRS PADUMI KALITA AND 2 ORS		
		HEARING		
38	MACApp./241/2012 (PART-HEARD), WITH LCR 2 FILES, FIXED	MANIK SARKAR Versus RAJU SARKAR and 2 ORS	MR.S K JAIN MR.B SARMAH MR.B K JAIN MS.P C B NAIR	MR.R C PAUL MS.S ROY MS.S SARMA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/05/2019

-

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
13)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,16th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
51	Bail Appln./1168/2019 FIXED	JASON DIAS Versus THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
52	Bail Appln./1177/2019 FIXED	KISHORE KUMAR SARASHIA @ CHAURASIA Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
53	Bail Appln./1193/2019	SMT RUMI RABHA @ RUMI NATH Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA	PP, ASSAM
54	Bail Appln./1194/2019	ABDUL HAMID Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	PP, ASSAM
55	Bail Appln./1195/2019	BIPLAB TALUKDAR @ BIPLAB KUMAR TALUKDAR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
56	Bail Appln./1196/2019	BIJU BASUMATARY AND 44 ORS. Versus THE STATE OF ASSAM	MR S INGTI MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR	PP, ASSAM
57	Bail Appln./1197/2019	SUKHPAL SINGH Versus THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM SC, NCB
58	Bail Appln./1198/2019	SUNNY ALI CHOUDHURY Versus THE STATE OF ASSAM	MR A K AZAD MS E CHOUDHURY	PP, ASSAM
59	Bail Appln./1199/2019	HAMIDUL ISLAM Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
60	Bail Appln./1200/2019	JIYAD ALI @ MD. ZIYAD ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MS. S F MAITAI	PP, ASSAM
61	Bail Appln./1201/2019	RAMEN NEOG AND ANR. Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
62	Bail Appln./1202/2019	BHANURAM SAHU Versus THE STATE OF ASSAM	MR. N H LASKAR MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM

63	Bail Appln./1204/2019	RAJESH BARMAN @ RAJESH DEB BARMAN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA	PP, ASSAM
64	Bail Appln./1205/2019	TAIZUL ISLAM @ BIDYUT GUHA Versus THE STATE OF ASSAM	J U AHMED MR S A REEYAZ	PP, ASSAM
MOTION				
65	AB/1352/2019 FIXED	AKHIL CHANDRA KALITA Versus THE STATE OF ASSAM AND ANR.	MD. B HUSSAIN MR. P B MAZUMDER	PP, ASSAM
66	AB/1450/2019	BIJU KASHYAP Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
67	AB/1451/2019	BADRUL HUSSAIN LASKAR @ BADRUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. U N CHATTRY MR. O LASKAR	PP, ASSAM
68	AB/1452/2019	NARAYAN PRASAD SHARMA Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA MR. H P NEOG	PP, ASSAM
69	AB/1453/2019	HARMOHAN KALITA Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA MR. H P NEOG	PP, ASSAM
70	AB/1454/2019	DIPU DUTTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P BORA MR. P DEKA MR. A CHETIA	PP, ASSAM
71	AB/1455/2019	LOHIT KALITA @ LUIT KALITA Versus THE STATE OF ASSAM	MR S K DAS MR A M MAZUMDAR MD R ISLAM	PP, ASSAM
72	AB/1456/2019	CHITUL DAS @ CHITUL KUMAR DAS Versus THE STATE OF ASSAM	MS C R RABHA MR. A B SIDDIQUE	PP, ASSAM
73	AB/1457/2019	ABU TALAT TAHIR MOSTAKO Versus THE STATE OF ASSAM	MR. R BORPUJARI MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
74	AB/1458/2019	BAHAR UDDIN Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
75	AB/1459/2019	UMESH PRASAD TALUKDAR Versus THE STATE OF ASSAM	MR. M K SHARMA MS. S S SAIKIA MR. R MEDHI	PP, ASSAM
76	AB/1460/2019	SMTI. KUNJALATA DEVI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M K SHARMA MR G DAS MS. S S SAIKIA	PP, ASSAM
77	AB/1461/2019	MD. MOINUL HOQUE Versus THE STATE OF ASSAM	MR. R R KAUSHIK MS. M DUTTA	PP, ASSAM
78	AB/1462/2019	MUSTAFA ALI AHMED Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	PP, ASSAM
79	AB/1463/2019	MD. MAHIBULLAH Versus THE STATE OF ASSAM	MR. M A ISLAM MR. A ISLAM M J ABEDIN	PP, ASSAM
80	AB/1464/2019	PRAKASH AGARWALLA Versus THE STATE OF ASSAM	MR. K K HANDIQU MR. R GOHAIN	PP, ASSAM
81	AB/1465/2019	MD. YUSUF ALI AND ANR. Versus THE STATE OF ASSAM	MR. K K HANDIQU MR. R GOHAIN	PP, ASSAM

82	AB/1466/2019	PRAMILA DEVI AND ANR. Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
BAIL HEARING (BA)				
83	Bail Appln./1165/2019 FIXED	MS. REHANA BEGUM AND 3 ORS. Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
BAIL HEARING				
84	AB/498/2019 FIXED	MASTAFI ALI AND 10 ORS. Versus THE STATE OF ASSAM	MD E AHMED MS R RABHA	PP, ASSAM
85	AB/1179/2019 B/O	REJAKUL RAHMAN @ REZZAK ALI AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR J RAHMAN	PP, ASSAM
HEARING				
86	Crl.Rev.P./312/2010 (PART-HEARD), WITH LCR 6 FILES, FIXED	MRIDUL DAS Versus THE STATE OF ASSAM	MR.P K DEKA MR.S BARUAH MR.I H LASKAR MR.P HAZARIKA MR. S ALAM	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 16/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
13)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019
26)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
27)	MR. M MAHANTA	16-05-2019	To	16-05-2019
28)	MR. A DUTTA	20-05-2019	To	23-05-2019
29)	MR. A K DAS	16-05-2019	To	20-05-2019
30)	MR. M J GOGOI	16-05-2019	To	20-05-2019
31)	MR S KHOOND	16-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,16th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
13 Bail Appln./1203/2019	CHITTA RANJAN MONDAL AND ANR. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
<u>MOTION</u>			
14 Crl.Pet./267/2019 FIXED	NURUL HUDA MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	PP, ASSAM
<u>ADMISSION</u>			
15 Crl.Rev.P./337/2018 FIXED	RAJKUMAR PHUKAN Versus SHIVA KUMAR GARODIA	MR. A KHANIKAR	MR. S K KEJRIWAL MS. S KEJRIWAL
16 Crl.Pet./480/2018 B/O	ASHOK VERMA Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	MR. D HAZARIKA (R2) MR. R PHUKAN (R2) MR. T BARUAH (R2) PP, ASSAM
17 Crl.Pet./1153/2018 WITH LCR (PHOTOCOPY) 3 FILES, FIXED	SANU ALI @ SHAHANUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
18 Crl.Pet./1/2019 B/O	KANAK BARUAH Versus STATE OF ASSAM AND ANR.	MR. K D CHETRI	MS N NATH (R2) MR. M DUTTA (R2) PP, ASSAM
<u>ORDERS</u>			
19 Crl.Pet./300/2019 B/O	ABIDUR RAZZAQUE Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	MR. N K MURRY (R2) PP, ASSAM
20 Crl.Pet./360/2019 FIXED	BISWANATH CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	DR. A SARAF MR. P BARUAH MR. M K DAS MR. P DAS MR. N N DUTTA	PP, ASSAM SC, INCOME TAX

HEARING

21	Crl.Rev.P./183/2011 WITH LCR 4 FILES, FIXED	JAMAL UDDIN and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	PP, ASSAM
22	Crl.Rev.P./407/2011 WITH LCR 1 FILE, FIXED	SMTI HEMALATA GOHAIN @ SMTI HEMLOTA BORGHAIN Versus THE STATE OF ASSAM	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MS.A SAIKIA	PP, ASSAM
23	Crl.Pet./13/2018 FIXED	SARDAR BHUPINDER PAL SINGH Versus KASHMIR SINGH	MR K AGARWAL MR. D GOSWAMI	MR. A K BHUYAN, R MS. N CHOUDHURY, R MR. A KHOUND, R MR. B GOSWAMI, R MS. Y S PHOM,R PP, ASSAM MR. M BORAH, R
24	Crl.Rev.P./436/2018 WITH LCR 3 FILES, FIXED	DEBDAS BANIK Versus DEBABRATA DAS AND ANR.	MR. S C BISWAS MR. F A HASSAN	MR M J QUADIR (R-1) MS G DUTTA (R-1) PP, ASSAM MR J NEOG (R-1)
	WITH I.A.(Crl.)/256/2019 in Crl.Rev.P./436/2018	DEBABRATA DAS Versus DEBDAS BANIK AND ANR	MR M J QUADIR MR. K MIRA	MR. S C BISWAS PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/05/2019

-

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
13)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019
26)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
27)	MR. M MAHANTA	16-05-2019	To	16-05-2019
28)	MR. A DUTTA	20-05-2019	To	23-05-2019
29)	MR. A K DAS	16-05-2019	To	20-05-2019
30)	MR. M J GOGOI	16-05-2019	To	20-05-2019
31)	MR S KHOUND	16-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,16th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 70 TO 146 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/161/2016 FIXED	MRS. BANDANA SARMA Versus MS. SHAHLA REHMAN and 2 ORS.	MR.P PATHAK MR. S DUTTA MSS CHANGKAKATI MR. S BORA MR.A NARZERY MS.P BARMAN MS.S T BOKTH MS.D BHUYAN MR.T K DAS MS J RAJKUMARI MS. I DAS	MR.D SAIKIA(Sr.Adv.)(R-2) MR.P N GOSWAMI(R-1) MR.B GOGOI(R-2) MR.P NAYAK(R-2) MR.I KALITA(R-1)
HEARING				
2	WP(C)/1083/2013 FIXED	ANANDRAM SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR.D P CHALIHA MR.M RANA MS.A MAHANTA MR.U P CHALIHA	GA, ASSAM MR.S P ROY MR.P J PHUKAN MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.R P N SINGH SC, P C B A
3	WP(C)/4898/2013 WP(C) 1572/2009(D/O), FIXED	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR.P DAS MR.G DAS ASSTT.S.G.I.
4	WP(C)/7091/2013 FIXED	SMTI RANJUMANI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR.S K DAS	GA, ASSAM MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A NATH MR.A R TAHBILDAR MS.R DEVI
5	WP(C)/1853/2014 FIXED	MD. MUTASIN ALI BORBHUYAN Versus THE CHAIRMAN and 2 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY	MR.A SATTAR MR.Z MUKIT MS.S AHMED MRS.S P HUSSAIN MR.R P GUPTA

6	WP(C)/4186/2015 WITH LCR, FIXED	DR. SUBRAMANIAN SWAMY Versus THE STATE OF ASSAM AND ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.S SWAMI PETITIONER IN PERSON	MR.H R A CHOUDHURY(R-2) GA, ASSAM MR.F U BORBHUIYA(R-2) MR.R A CHOUDHURYR-2
7	WP(C)/1816/2016 FIXED	MD. RAMIJUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR.Y DOLOI(R- 1-3) SC, IWT ADDL. AG, ASSAM SC, TRANSPORT MS.K DUTTA
8	WITH WP(C)/1817/2016	DANDI DHAR DEURI Versus THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR.Y DOLOI(R- 1-3) MS.B BHUYAN ADDL. AG, ASSAM SC, IWT SC, TRANSPORT MS.K DUTTA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/05/2019

-

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
10)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
11)	MR K AGARWAL	13-05-2019	To	17-05-2019
12)	MR A KUNDU	13-05-2019	To	23-05-2019
13)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
14)	MS. A VERMA	11-05-2019	To	31-05-2019
15)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
16)	MR S BORGHAIN	14-05-2019	To	17-05-2019
17)	MR. I ALAM	16-05-2019	To	17-05-2019
18)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
19)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
20)	MR. M BHAGABATI	15-05-2019	To	16-05-2019
21)	MR S P DAS	15-05-2019	To	17-05-2019
22)	MR. M SARANIA	15-05-2019	To	16-05-2019
23)	MR. M Z AHMED	16-05-2019	To	17-05-2019
24)	MS. B DUTTA	16-05-2019	To	17-05-2019
25)	MRS. B GOGOI	17-05-2019	To	20-05-2019
26)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
27)	MR. M MAHANTA	16-05-2019	To	16-05-2019
28)	MR. A DUTTA	20-05-2019	To	23-05-2019
29)	MR. A K DAS	16-05-2019	To	20-05-2019
30)	MR. M J GOGOI	16-05-2019	To	20-05-2019
31)	MR S KHOUND	16-05-2019	To	17-05-2019